(J.H.C. Sch. 1-7) From:

Ram Sharma

Registrar (Administration), High Court of Jharkhand, Ranchi. **a**: Office – 0651-2481449 Fax No. – 0651 – 2481116

File No. XX	II(6)/1/2025-26/Apptt.
Letter No.	/Apptt.
Dated:	• • • • • • • • • • • • • • • • • • • •

To

- 1. Mr. Dhruva Chandra Mishra, Principal District & Sessions Judge, Gumla.
- 2. Mr. Sanjay Kumar Singh, No. III, District & Additional Sessions Judge, Gumla.
- 3. Mr. Bhupesh Kumar, District & Additional Sessions Judge, Gumla.
- 4. Ms. Punam Kumari, S.D.J.M.-cum-P.M. (J.J.B.), Gumla.
- 5. Ms. Sweta Soni, Addl. Civil Judge (Jr. Div.)-cum-J.M., Gumla.
- 6. Mr. Ranjeet Kumar, Principal District & Sessions Judge, Hazaribagh.
- 7. Mr. Prabhakar Singh, District & Additional Sessions Judge, Hazaribagh.
- 8. Mr. Tarun Kumar, District & Additional Sessions Judge-cum-Spl. Judge, Offences under SC & ST Act, Hazaribagh.
- 9. Mr. Purushottam Kumar Goswami, District & Additional Sessions Judge, Hazaribagh.
- 10. Mr. Zaved Khan, Addl. Civil Judge (Jr. Div.)-cum-J.M., Hazaribagh.
- 11. Ms. Kaveri Kumari, S.D.J.M.-cum-Special Court, elected M.P./M.L.A., Hazaribagh.
- 12. Mr. Hemant Kumar Singh, Addl. Civil Judge (Jr. Div.)-cum-J.M., Hazaribagh.
- 13. Ms. Shradha Bhushan, Addl. Civil Judge (Jr. Div.)-cum-J.M., Hazaribagh.
- 14. Mr. Rasikesh Kumar, Principal District & Sessions Judge, Khunti.
- 15. Ms. Prachi Mishra, District & Additional Sessions Judge, Khunti.
- 16. Ms. Vidyawati Kumari, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-Judge I/c-cum- P.M. (J.J.B.), Khunti.
- 17. Mr. Manoj Kumar Singh, Principal District & Sessions Judge, Latehar.
- 18. Mr. Sunil Dutta Dwivedi, District & Additional Sessions Judge, Latehar.
- 19. Mr. Pranav Kumar, S.D.J.M.-cum- Civil Judge (Jr. Div.), Latehar.
- 20. Mr. Rajkamal Mishra, Principal District & Sessions Judge, Lohardaga.
- 21. Mr. Shwaymbhu, District & Additional Sessions Judge, Lohardaga.
- 22. Mr. Amit Kumar Gupta, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-Judge I/c, Lohardaga.
- 23. Mr. Sanjay Kumar, No. I, Principal District & Sessions Judge, Ramgarh.
- 24. Mr. Alok Singh, J.M.-cum-P.M. (J.J.B.), Ramgarh.
- 25. Mr. Harshit Tiwari, S.D.J.M.-cum-Judge I/c, Ramgarh.
- 26. Mr. Anil Kumar Mishra, No. I, Judicial Commissioner, Ranchi.
- 27. Mr. Amit Shekhar, Additional Judicial Commissioner-cum-Special Court, elected M.P./ M.L.A., Ranchi.
- 28. Mr. Sanjeev Jha, Additional Judicial Commissioner, Ranchi.
- 29. Mr. Arvind Kumar No. 2, Additional Judicial Commissioner, Ranchi.
- 30. Mr. Shailendra Kumar, Additional Judicial Commissioner, Ranchi.
- 31. Mr. Mithilesh Kumar Singh, Additional Judicial Commissioner, Ranchi.
- 32. Mr. Pawan Kumar, Additional Judicial Commissioner, Ranchi.
- 33. Ms. Kanchan Kumari, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi.
- 34. Ms. Khusboo Tyagi, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi.
- 35. Mr. Sarthak Sharma, Addl. Civil Judge (Jr. Div.)-cum-J.M.-cum-Special Court, elected M.P./ M.L.A., Ranchi
- 36. Ms. Divya Raghav, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi.
- 37. Mr. Prashant Gupta, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi.
- 38. Ms. Rupam Smriti Topno, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi.
- 39. Mr. Bal Krishan Tiwari, Principal District & Sessions Judge, Koderma.
- 40. Mr. Ramesh Kumar, Principal District & Sessions Judge, Godda.
- 41. Mr. Dinesh Kumar, Special Judge, POCSO Act-cum-Spl. Judge, Offences under SC & ST Act, Garhwa.
- 42. Ms. Reema Kumari, Addl. Civil Judge (Jr. Div.)-cum-J.M., Giridih.
- 43. Ms. Suchita Nidhi Tigga, S.D.J.M., Deoghar (Madhupur).

Sub.:- Nomination of Judicial Officers for attending "Sensitization workshop on Criminal Laws", scheduled to be held on 26th July, 2025 from 9:30 A.M. to 02:00 P.M. at Dr. A.P.J. Abdul Kalam Auditorium, Judicial Academy Jharkhand, Ranchi.

Sir/Madam,

With reference to the subject noted above, I am directed to inform that the Court has been pleased to

nominate you to attend "Sensitization workshop on Criminal Laws" scheduled to be held on 26th July, 2025 from 9:30 A.M. to 02:00 P.M. at Dr. A.P.J. Abdul Kalam Auditorium, Judicial Academy Jharkhand, Ranchi. The workshop will be chaired by Hon'ble Mr. Justice Joymalya Bagchi, Judge, Supreme Court of India.

The arrangements for the stay of the nominated outstation officers from the districts of Koderma, Giridih, Deoghar (Madhupur), Garhwa & Godda will be in the Hostels of Judicial Academy Jharkhand from the evening of preceding day of the workshop till the evening of concluding day of the workshop. All the nominated officers have to report at Judicial Academy Jharkhand for attending the workshop at 09:30 A.M. for registration in proper dress. You are, therefore, directed to attend the aforesaid training programme on the date as mentioned above.

				Yours sincerely,
				Sd/- Ram Sharma
Memo No.	3215	/Apptt.	Dated, Ranchi, the _	Registrar (Administration)

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter bearing No. 620/JAJ dated 16.07.2025 / the Principal District & Sessions Judges Gumla / Hazaribagh / Khunti / Latehar / Lohardaga / Ramgarh / Koderma / Godda / Garhwa / Giridih & Deoghar including the Judicial Commissioner, Ranchi / the Member Secretary, JHALSA for information and needful / the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting the letter uploaded on the Court's website.

Registrar (Administration)